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persons by 1991. In Kerala, the Kerala Shastra Sahitya Parishad, Trivandrum, is implementing a project for ensuring 100% literacy in Ernakulam district by December, 1989. In Kottayam, a compaign is being undertaken for complete eradication of illiteracy in Kottayam town. A

proposal to extend coverage to the entire State of Kerala is under preparation.

(b) The national literacy data is compiled only through decennial census. The following are the literacy percentages in the the literacy percentages in the given areas as per the 1981 census :

(Greater) I	30m	bay	•	•	•	•	•	٠	•	٠	٠	68.18%
Calcutta (1	Urba	n agg	lome	ration	) .		•			•	•	69.12%
Delhi (		Do			) .		•		•		•	61 54%
Madras (		Do.		)	•							68.40%
Gujarat			•	•	•	•	•	•		•		43.70%
Kerala												70.42%

The growth rate for the decennial period 1981-91 as a whole would be available after the next census due in 1991.

## Postponement of Referendum in Eastern Provinces in Sri Lanka

- \*231. SHRI ALADI ARUNA ARUNACHALAM alias V. Will the Minister of EXTERNAL AFFAIRS be pleased to state:
- (a) whether the Government of India have urged the Govern-ment of Sri Lanka to postpone the Referendum in Eastern Province of Sri Lanka; and
- (b) if so, what is the reaction of the Government of Sri Lanka thereto?

THE MINISTER OF STATE IN THE MINISTRY OF EX-TERNAL AFFAIRS (SHRIK. NATWAR SINGH): (a) and (b) On 29th December, 1988 the Sri Lankan Government announced the postponement of the Referendum from 31st December, 1988, to 5th July, 1989. Government continue to be in touch with all the parties in this regard.

## Setting up of hotels in Centres in U.P.

## \*232. SHRIBEKAL UTSAHI: DR. RATNAKAR PANDEY:

Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

- (a) whether Government have decided to set up some hotels in Buddhist tourist centres in Uttar Pradesh in the near future; and
- (b) if so, what are the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION AND TOURISM (SHRI SHIVRAJ PATIL) : (a) ITDC's annual Plan 1989-90 does not include any provision for setting up of hotels in the country including the State of U.P.

(b) Does not orise.